

the extent, though I cannot give the exact figure, it is definitely upward

Shri S. M. Banerjee: To what extent? What is the difference?

Shri L. N. Mishra: I cannot say the exact percentage. But it has been increased.

Shri Palaniyandy: May I know whether the Government has taken any decision to notify some more cotton ginning factories in the schedule to the Minimum Wages Act?

Shri L. N. Mishra: I require notice.

Shri Ram Krishna Gupta: May I know the nature of the steps taken so far to implement these revised rates?

Shri L. N. Mishra: There is a definite provision for the implementation of the recommendations.

श्री जयवीर शर्माजी मे जानना चाहता कि किन किन राज्य सरकारों ने न्यूनतम वेतनों को रिवाइज किया है ?

श्री स० ना० बिज उन सब के नाम तो इस वक्त बतसाना कठिन है और उनको बूझना पड़ेगा। लेकिन जो रिपोर्टें सन् १९५३ की, १९५४ की और १९५५ की इस सदन के सामने रखी गई हैं और जोकि लाइब्रेरी में मौजूद हैं, उनसे यह सारी जानकारी हासिल की जा सकती है।

Shri Tangamani: Certain norms for fixing minimum wages were accepted in the Fifteenth Indian Labour Conference in July, 1957. I would like to know whether after these decisions were taken revision of minimum wages has taken place in any of the States on the basis of the recommendations.

Shri L. N. Mishra: So far as the States are concerned, I have no information. So far as the Central sphere is concerned, a revision has definitely taken place after that.

Labour Employed by Contractors

*1154 { **Shri Anthony Pillai:**
Shri L. Achaw Singh:

Will the Minister of Labour and Employment be pleased to state:

(a) whether any enquiry has been conducted into the conditions of labour employed by contractors,

(b) whether Government have formulated any steps for the elimination of this form of employment, and

(c) if so, the details thereof?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (**Shri L. N. Mishra**):

(a) Special surveys are being conducted by the Director, Labour Bureau, Simla in regard to the condition of contract labour in five selected industries, viz

- (i) Building and construction
- (ii) Iron Ore Mines,
- (iii) Ports,
- (iv) Railways, and
- (v) Petroleum

(b) and (c) No such proposals have yet been formulated. The question will be examined when the reports of the surveys are received.

Shri Palaniyandy: May I know whether Government would suggest to private employers to encourage co-operative societies instead of contractors, thereby eliminating intermediaries?

Shri L. N. Mishra: That is our policy. We want to eliminate contract labour in a progressive manner.

Shri S. M. Banerjee: May I know when the survey is likely to be completed? Is it likely to be completed within this year?

Shri L. N. Mishra: Labour Bureaus have done quite a good work in

building and construction, iron ore mines and ports. They have shown good progress. But it is difficult to give any exact time.

Shri Ram Krishan Gupta: May I know how far the wage rates differ from State to State? Also, may I know the steps taken to make them uniform?

Shri L. N. Mishra: It differs from industry to industry, or even from unit to unit.

की जनवीस जनवरी . केन्द्रीय सरकार ने क्या किसी राज्य सरकार से इन ठेकेदारों के सम्बन्धत काम करने वाले श्रमिकों की सेवा की सुरक्षा के लिये लिखापत्री की है ?

की न० ना० बिज लिखापत्री का खाल नहीं उठता है। काट्टेक्ट केबर के जो मजदूर है उनको बहुत सी सुविधायें प्राप्त हैं जिनमें से जोकि डिपार्टमेंटल मजदूरों के लिये हैं। लेकिन यह कहना कठिन है कि किस तरह की प्राप्त हैं। बहुत से लेबर साज हैं, जोकि उन पर भी लागू होते हैं।

Documentary Films on Exportable Goods

*1155. **Shrimati Masida Ahmed:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have decided to produce documentary films on various exportable goods of the country; and

(b) if so, the broad details of the programme?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

With a view to stepping up publicity for our exportable surpluses in foreign countries, the Films Division have been requested to lay special emphasis on exports. The following films have

already been produced for export promotion publicity:—

- (i) Promotion of exports (General film).
- (ii) 'Made in India' (Film on engineering products of India).

The following films are in the stage of completion:—

- (i) Promotion of exports (in Eastern Markets)
- (ii) Promotion of exports (in Western markets).

The following films have been included in the production programme for the current year:—

- (i) Quality Control for Exports
- (ii) The Story of Leather
- (iii) India and Your Home
- (iv) Food and Fruit Products of India.

The documentary films so produced are sent to Indian Missions abroad through the External Publicity Division of the Ministry of External Affairs and the Trade Missions are requested to make suitable arrangements for exhibiting them in their respective areas

In addition to the above films, the Tea Board has produced independently the following two films:—

- 1 Tea Garden to Tea Pot
- 2 The Cup that cheers.

The Indian Jute Mills Association have also produced on their own two films of the Jute Industry called: 'The Yarn worth spinning' and 'The Land of Bengal'

Corporation for Closed down Industries

- *1156. { **Shri S. A. Mehdi:**
Shri Assar:
Shri Aurobindo Ghosal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have finalised the scheme to establish a Corporation to run industries which have closed down;